Narmada pipe line-cum-ioad scheme

2371. SHRI CHIMANBHAI MEHTA: SHRI RAOOF VALIULLAH;

Will the Minister of URBAN DEVE-LOPMENT be pleased to state

(a) whether the Central Goveinment bad recently sanctioned Rs. 540 crore for Narmada pipeline cum road scheme, if so, what are the details thereof.

(b) whether Rs. 540 crore is estimated for a bridge across bay of Cambay or it also includes the cost of pipeline *horn* Narmada to Rajkot;

(c) by when the work of the above project is likely to commence;

(d) by when it is likely to be completed; and *

(e) whether finance for this project will b_e provide[^] by the Central Government; if so, what are the details thereof, and if not, what are the proposed sources of (finance for the project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a)

and (b) No such scheme has been received from the State Government in this Ministry. However, the Govt, of Gujarat had forwarded to the Ministry the Feasibility Reports for transportation of 50 mgd of water through pipeline from various alternative sources, including Narmada river to Saurashtra and Kutch regions of the State, The report was examined by the CPHEEO and their technical observations have since been communicated to the Govt, of Gujarat for further necessary action.

(c) to (e) Do not arise.

Supply of Narmada waters to Coastal Saurashtra

2372. SHRI CHIMANBHAI MEHTA: SHRI SAGAR RAYKA:

Will the Minister of URBAN DEVE-LOPMENT be pleased to refer to reply to Unstarred Question 474 given in the Rajya Sabha on 27th February. 1987 and state

(a) whethe, Government ha'd recently received any scheme for tugging of Nar-

mada waters through sea to the coastal Saurashtra; if so what are the dJ thereof; and

to Questions

(b) whether it is a fact that as per the above scheme the State Goveinment of Gujarat is not to make any capital, in-' vestment and whether the water is likely to be made available much fasts i cheaper; if so, what are the details thereof?

THE MINISTER OF STATE IN THE • MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) No scheme for tugging of Narmada water through sea to the coastal Saurashtra has been received from the Government of Gujarat. However, this scheme has been suggested by Shri Chimanbhai Mehta, MP which has been referred to the Government of Gujarat for their 'detailed views/comments.

Processed food industry

2373. SHRI SURESH KALMADI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Prime Minister haj re cently mentioned that steps should be taken)to help the farmers by developing the processed food industries, to absorb the agriculture surpluses;

(b) if so, the reason for not treating the processed food in'dustry on par with the milk industry; and

(c) the reasons foi- not removing the excise duty on processed fooj industry and exempting the excise on packaging?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOG- 'ENDRA MAKWANA). (a) The PI Minister in his budget speech, 1987, had indicated that "better foo'd packaging and food processing can contribute greatly to raise the income of our farmers and MODVAT (Modified Value Added Tax) will now be extended to cover food pro-f ducts..

(b) Processed food industry eanont be compared with milk industry as the former undergo sarious manufacturing processes.